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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. No. 92 of 1998
in
O.A. No. 1061 of 1997

New Delhi, dated the 30th June, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

1. Shri Chandan Singh,
S/o Shri Partap Singh,
194/4 Mir Dard Lane,
Maulana Azad College Campus,
New Delhi.
2. Shri Gopal Singh,
S/o Shri Jaman Singh,
216/5, Mirdard Lane,
Maulana Azad College Campus,
New Delhi. REVIEW APPLICANTS

VERSUS

1. Govt. of NCT of Delhi
through Secretary,
Medical
5, Shyam Nath Marg,
Delhi. RESPONDENTS
2. Director,
G.B. Pant Hospital,
J.L. Nehru Marg,
Delhi.

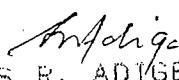
ORDER (By Circulation)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A.

None of the grounds contained therein bring it within the scope and ambit of Section 22(3)(f) A.T. Act, read with Order 47 Rule 1 C.P.C. under which alone any order/judgment/decision of the Tribunal can be reviewed.

The R.A. is dismissed.


(S.R. ADIGE)
Vice Chairman (A)

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